

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4951
ANSWERED ON:02.09.2011
FOREIGN BANKS
Vardhan Shri Harsh;Yadav Shri Dinesh Chandra

Will the Minister of FINANCE be pleased to state:

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- (a) whether the Government has given banking licenses to several foreign banks in the recent past;
- (b) if so, the details thereof alongwith the number of licensed foreign banks functioning in the country as on date;
- (c) whether the Supreme Court has made any comments regarding the functioning of the said banks; and
- (d) if so, the details thereof alongwith the names of such banks?

Answer

The Minister of State in the Ministry of Finance (Shri Namu Narain Meena)

(a) & (b): As on 29.08.2011, 38 foreign banks are functioning with 321 branches in India. Reserve Bank of India has given following approvals for opening maiden branch/ branch expansion in India during 2010 and 2011:-

Sl.No.	Name of the Bank	Approvals given in 2010	Approval given in 2011
1.	DBS Bank	2	-
2.	Shinhan Bank	1	-
3.	Barclays Bank	2	-
4.	ANZ Bank Australia	1	-
5.	Credit Suisse AG, Switzerland	1	-
6.	National Australia Bank	1	-
7.	Industrial & Commercial Bank of China Ltd.	-	1
8.	Rabobank International	-	1
9.	Woori Bank	-	1

(c) & (d): RBI has informed that they have no information in this regard.